

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No. HC.VII-205/2013/8523/A

From :- Shri Saptarshi Garg,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Dhruvad Kashyap Das,
District & Sessions Judge,
Cachar, Silchar.

Dated Guwahati the th 12 October, 2023.

Sub: **Commuted leave.**

Ref:- No. JCD.I/18(A)/23/5677 dated 09.10.2023.

Sir,

With reference to your letter on the subject cited above, I am directed to inform you that you have been granted **commuted leave for twelve days, from 30.10.2023 to 10.11.2023, alongwith station leave permission, from the morning of 20.10.2023, till the evening of 13.11.2023** (prefixing 14.10.2023 to 29.10.2023; suffixing 11.11.2023 to 13.11.2023). Further, you are asked to hand over charge of your Court and Office to the Addl. District and Sessions Judge, Cachar, Silchar, and in her absence, to the next senior most Judicial Officer available at the station before proceeding on leave.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo No. HC.VII-205/2013/8524-8525/A, dated , 12-10-23

Copy to :

1. The Principal Accountant General (A&E), Assam, Beltola, Guwahati- 29, for information. (A copy of the duly filled in application of the officer in prescribed format is enclosed herewith)
- ✓ 2. The Project Manager, Gauhati High Court.

S. P. D.
JT. REGISTRAR (VIGILANCE)